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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

Original Application No.496/2011

Date of decision:22.11.2011

**HON'BLE Dr. K.B. SURESH, JUDICIAL MEMBER,  
HON'BLE Mr. SUDHIR KUMAR, ADMINISTRATIVE MEMBER.**

Mool Chand Solanki S/o Shri Chela Ram Solanki, aged 52 years,  
R/o Near Fakiryon Ka Kuo, Barmer at present working on the post  
of TGT (Social Studies) at Kendriya Vidyalaya Dungarpur.

: Applicant

**Mr. Vinay Jain, counsel for applicant.**

**Versus**

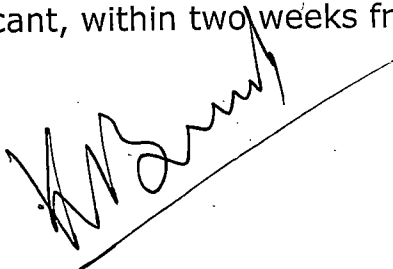
1. Kendriya Vidyalaya Sangathan, through Commissioner, 18,  
Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
2. Deputy Commissioner, Kendriya Vidyalaya Sangathan,  
Regional Office, 92, Gandhi Nagar Marg, Bapu Bazar, Jaipur.
3. The Education Officer (now Assistant Commissioner), Kendriya  
Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet  
Singh Marg, New Delhi.

: Respondents

**ORDER (ORAL)**

**Per Dr. K.B. Suresh, Judicial Member**

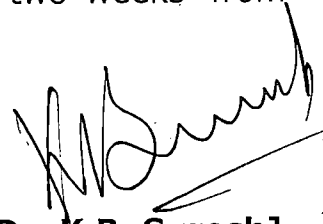
We have heard learned counsel for the applicant. We feel  
that this O.A. can be disposed of at the admission stage itself by  
directing the respondents to consider Annexure-A/9 of the O.A.  
and pass a speaking order after affording an opportunity of being  
heard to the applicant, within two weeks from today.



2. Accordingly, the O.A. is disposed of with no order as to costs. The applicant is allowed to produce a copy of the O.A., as well as copy of this order, before the respondent No.2, who shall pass a speaking order on Annexure-A/9 within two weeks' from today.



**[Sudhir Kumar]**  
**Administrative Member**



**[Dr. K.B. Suresh]**  
**Judicial Member**